

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 17

C.A.(CAA)/226(MB)2023 IN C.P.(CAA)/70(MB)2024

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **05.07.2024**

NAME OF THE PARTIES: **ALPHA COMMODITY PRIVATE LIMITED**

Section 230-232 of the Companies Act, 2013

ORDER

Counsel Shyam Kapadia i/b Adv. Shruti Pednekar for the Applicant present. Adv. Prachi Wazalwar a/w Adv. Arusha Bapat a/w Adv Sheba Abraham for the Income Tax Department present through VC.

Heard the Counsels and the matter is **Reserved for Order.**

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PRABHAT KUMAR
MEMBER (TECHNICAL)

Rehan Shaikh

-sd-

JUSTICE V.G. BISHT
MEMBER (JUDICIAL)